

[Print](#)**Defective Case Register from 2026-07-31 to 2026-07-31**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/31930/2026	RAMDAS ACHARY	2026-07-31	Annexure -9 not neat
2	D-CONTC/31749/2026	ADV.	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Provision of Law not mentioned in the cause title.
3	D-WP(C)/34398/2026	ACHYUTANANDA PATTANAIK	2026-07-31	1. Annex-3 and 4 not properly page marked.
4	D-CONTC/31769/2026	ADV.	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Provision of Law not mentioned in the cause title.
5	D-BLAPL/22933/2026	PRASANNA KUMAR MISHRA	2026-07-31	Date of copy of order not tally with Index.
6	D-WP(C)/34193/2026	DEEPTIRANJAN JENA	2026-07-31	1. Court fee Rs. 54/- to be paid. 2. Petitioner Nos. 2 to 10 not executed on V.nama
7	D-WP(C)/34175/2026	DEEPTIRANJAN JENA	2026-07-31	14-NOT PROPERLY INDEXED. 1. Age of the petitioner in cause title not tally with declaration. 2. Page no.18 not exhibited.
8	D-WP(C)/34161/2026	KSHIROD KUMAR ROUT	2026-07-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of Ann.7 in Index not correct. 2. Para 12 appearing twice. 3. Neat and legible copy of Ann.3 be filed.
9	D-CONTC/31761/2026	ADV.	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Provision of Law not mentioned in the cause title.
10	D-BLAPL/22792/2026	AMLAN SHAKTI PAUL	2026-07-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
11	D-CMP/34408/2026	SNIGDHA PATRA	2026-07-31	Date of order mentioned at Page-1 of the Petition be corrected
12	D-CONTC/31776/2026	ADV.	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Provision of law not mentioned in the cause title.
13	D-CMP/34881/2026	ACHYUTANANDA PATTANAIK	2026-07-31	Defendant No-2 of the Trial Court not made party
14	D-CMP/34885/2026	RANJAN KUMAR ROUT	2026-07-31	3-AUTHENTICATION FEE IS DEFICIENT.
15	D-BLAPL/22916/2026	ASIT KUMAR OTTA	2026-07-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Annexure be kept in envelop.
16	D-WP(C)/34760/2026	SAILAZA NANDAN DAS	2026-07-31	1. Page nos. 22 to 25 not legible.
17	D- CONTC/31770/2026	ADV	2026-07-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. page nos. not properly marked in annexs. 1 and 2
18	D- CONTC/32339/2026	SWOYAM PRABHU JENA	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Period of Delay 226 days. 1. Name of the opp. party not correctly furnished in synopsis, date chart and page no.6. 2. Sl. no.2 not correctly furnished in Affidavit. 3. Address of the Honble C.J. not correctly furnished. 4. Name of the filing Advocate not in capital Letters in the petition.
19	D-WP(C)/34435/2026	DEVI PRASAD TRIPATHY	2026-07-31	1. Complete address of the petitioner not furnished in cause title of W.P
20	D-WP(C)/34522/2026	RAJIV KUMAR MAHANTA	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D- CONTC/33425/2026	SHASHI BHUSAN JENA	2026-07-31	1. Petitioner Nos. 5 and 6 not executed in V.nama.
22	D- CONTC/32345/2026	SWOYAM PRABHU JENA	2026-07-31	1. Period of Delay 226 days delay 2. Sl. no.2 not correctly furnished in Affidavit. 3. Address of the Honble C.J. not correctly furnished. 4. Name of the filing Advocate in capital Letters not furnished in the petition
23	D-WP(C)/34429/2026	ABHISHEK SAHOO	2026-07-31	1. Occupation of the deponent not furnished in Affidavit
24	D- CONTC/33643/2026	JAYASHREE BISWAL	2026-07-31	1. Paragraph no. not correctly furnished in declaration.
25	D-WP(C)/34936/2026	PAMI RATH	2026-07-31	1. Annexure-1 to 9 not attested
26	D-WA/33618/2026	LAXMINARAYAN PATEL	2026-07-31	1. Period of Delay 43 days delay.
27	D- CONTC/33651/2026	ADV.	2026-07-31	1. Annexures-1 to 3 not page marked in Index.
28	D- CONTC/33688/2026	ADV.	2026-07-31	1. Date of order and WP(C) No.under Annexure-1 does not tally Index.
29	D- CRLMC/20878/2026	SUBASH CHANDRA PUSPALAKA	2026-07-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in cover
30	D- CONTC/33676/2026	ADV.	2026-07-31	1. Reference Certificate not furnished.
31	D- CONTC/33687/2026	ADV.	2026-07-31	1. Date of order and WP(C) No.under Annexure-1 does not tally with para-2 of the petition.

32	D-MATA/34758/2026	DR. JANMEJAYA RAY	2026-07-31	1. Period of Delay 52 days 2.being aggrieved not furnished 0p-2 in c.p not made party in present appeal
33	D-BLAPL/22708/2026	SIVA SANKAR CHAINI	2026-07-31	Paragraph No. 4 repeated twice.
34	D-CONTC/32100/2026	ADV.	2026-07-31	i) Annexure marked in page 8 not correct.
35	D-CRLMC/20432/2026	SANDIPAN MISHRA	2026-07-31	1. PS case number not correctly furnished in entire petition. 2. Name of the Lower court not furnished in cause title and Prayer of the petition.
36	D-WP(C)/34773/2026	AKSHAYA KUMAR SUBUDHI	2026-07-31	Rs.50.00 not paid in V.Nama.
37	D-RVWPET/22281/2026	SUNANDA BISWAL	2026-07-31	Day of delay wrongly mention in para no. 6 and prayer of I.A. no. 242/2026.
38	D-BLAPL/22985/2026	AMLAN SHAKTI PAUL	2026-07-31	Honble Court not tally with Rejection order and cause title.
39	D-ABLAPL/22789/2026	DEBASNAN DAS	2026-07-31	Page No. not furnished in Index.
40	D-WP(C)/32792/2026		2026-07-31	1.Cause Title not in order.2.Opps. not properly made parties and described.3.In view of multiple prayer nd nature of prayer Writ Petition not maintainable.Put up for further S.R.after removed of defect.
41	D-ABLAPL/22799/2026	DIBYA JYOTI SAHOO	2026-07-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-ABLAPL/22785/2026	SAROJ KUMAR PADHY	2026-07-31	File not vigible
43	D-ABLAPL/22793/2026	DHANANJAYA MUND	2026-07-31	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
44	D-WP(C)/31122/2026	AJAYA KUMAR MOHARANA	2026-07-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. not correctly furnished in the petition.
45	D-CRLMC/21707/2026	SIDDHARTH GOUTAM DAS	2026-07-31	1. Court fee Rs. 6/- to be paid. 2. Page no.11 not legible. 3. Certified copy of Annex-1 not filed.
46	D-CONTC/18013/2026	ADV.	2026-07-31	Defect reg. nomenclature.
47	D-CRLMP/21269/2026	SAROJANANDA MISHRA	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	D-CONTC/33729/2026	PANCHANAN PANIGRAHI	2026-07-31	1. As per Index,Annexure-1 not described in the petition.
49	D-WP(C)/34475/2026	PRAVAT CHANDRA MOHANTY	2026-07-31	1. Opp. party no 4 information wrongly furnished

50	D-WP(C)/34470/2026	PRAVAT CHANDRA MOHANTY	2026-07-31	1. Opp. party no 4 information wrongly furnished
51	D-WP(C)/31133/2026	AJAYA KUMAR MOHARANA	2026-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. not correctly furnished in the petition 2.After page no.31 not properly page marked.3. Age of the deponent in both affidavit does not tally with declaration
52	D-WP(C)/34547/2026	DILLIP KUMAR SAHOO	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Rs.50.00 not paid in V.Nama
53	D- CMAPL/34185/2026	AKSHAYA KUMAR JENA	2026-07-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Period of Delay 1182 days delay.
54	D-WP(C)/35188/2026	SUSANTA KUMAR TRIPATHY	2026-07-31	Annexure not mentioned in the petition.
55	D-WP(C)/33304/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-31	1-COURT FEE IS DEFICIENT. 18/- not paid.
56	D- CRLREV/21383/2026	KHUSBU PANIGRAHI	2026-07-31	Authentication fee of Rs. 3. 30/- not paid.
57	D-WP(C)/35046/2026	RABI NARAYAN MISHRA	2026-07-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
58	D- CMAPL/34755/2026	MANAS RANJAN SATPATHY	2026-07-31	1.Op. no. 5 to 8 in CMAPL are not party in wp (c).Op. no. 5 to 8 in CMAPL are not party in wp (c). I.A. to be filed for leave prefer to CMAPL.
59	D-WP(C)/34267/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-31	.Petition not correctly addressed to Honorable Court
60	D- CRLMC/21391/2026	JYOTIRMAYA SAHOO	2026-07-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / Informant from petition and Annex-1. 2. Name of victim / Informant need not be disclosed in connection with Annex-1 and kept in closed cover. 3. Charge sheet to be filed.
61	D-WP(C)/33319/2026	NIKUNJA KUMAR ROUT	2026-07-31	Put up SR after page mark index.
62	D-WP(C)/33575/2026	MAHENDRA KUMAR SAHOO	2026-07-31	1. Ann.9 and 12 not attested. 2. Page marking of Ann.12 not correct. 3. SLP No. in Ann.12 of

				Index and Para 13 not correct.
63	D-WA/34801/2026	SIDHESWAR MALLIK	2026-07-31	1. Period of Delay 54 days
64	D-WA/34811/2026	SIDHESWAR MALLIK	2026-07-31	1. Period of Delay 54 days
65	D-CRLMC/22867/2026	DEBABRATA DASH	2026-07-31	1. Mobile number of the Informant/Victim to be redacted in page no.11.
66	D-WP(C)/33610/2026	PRAJNA SARITA MOHANTY	2026-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the deponent in both affidavit does not tally with declaration.
67	D-WA/34814/2026	SIDHESWAR MALLIK	2026-07-31	1. Period of Delay 54 days
68	D-WP(C)/33914/2026	RAKESH KUMAR SARANGI	2026-07-31	1. case no wrongly furnished in Annexure-4 in Index
69	D-CONTC/32116/2026	ADV.	2026-07-31	i) Sl no. 2 of the affidavit not correct.
70	D-WP(C)/34419/2026	NAGENDRA KUMAR MOHANTY	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In affidavit, date of sign of deponent not furnished. 2. V.Nama not stamped
71	D-WP(C)/34708/2026	SUSANTA KUMAR BARAL	2026-07-31	Page 24 and 25 not legible
72	D-CRLMP/20066/2026	NALINI KUMAR JENA	2026-07-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Date of Filing not correctly furnished in Entire petition.
73	D-WP(C)/33916/2026	SHIBANI SHANKAR PRADHAN	2026-07-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-WP(C)/34653/2026	SOMANATH NANDA	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Not properly page marked
75	D-WP(C)/35185/2026	SAIBRATA RATH	2026-07-31	1. After V.Nama letter dated 15.04.25 of NISCHINT MUL.Servives PVT. Ltd annexed not in the index be removed
76	D-WP(C)/34500/2026	SATYA RANJAN PATI	2026-07-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WA/24763/2026	TAPAN KUMAR BISWAL	2026-07-31	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
78	D-WP(C)/34943/2026	BHABANI PRASAD MOHANTY	2026-07-31	Page 32 partly not neat.
79	D-WA/33935/2026	SOUMYA RANJAN MOHANTY	2026-07-31	1.Court Fee 12/ payable not paid

80	D-WP(C)/34293/2026	LAMBODAR ACHARI	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-CONTC/34358/2026	ADV.	2026-07-31	i) Sl. no. 5 of the affidavit not correct.ii) Age of the deponent not tally with cause title.
82	D-WP(C)/34359/2026	ANKITA MUKHERJI	2026-07-31	1. Subject code not furnished in Assessment Slip. 2. HBAWF Fee Rs. 50/- to be paid.
83	D-WP(C)/33421/2026	ABHISHEK DASH	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-CONTC/34374/2026	ADV.	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Date of wp(c) order not correctly furnished in 1st line of para-9 10 5th line of para 11.ii) Father name of the petitioner not mentioned in cause title.iii)Letter dtd 06-02-2026 mentioned in sl. no. 7of index and Book mark not tally with annexure-4.
85	D-CRLMA/19723/2026	ALOK KUMAR MOHAPATRA	2026-07-31	ST case no. not mention in prayer.
86	D-WA/34258/2026	ANAND KUMAR SHRIVASTAVA	2026-07-31	further SR after filling of c copy
87	D-WA/34481/2026	PRATAP CHANDRA CHHINCHANI	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D-WP(C)/34925/2026	JAJATI KESHARI KHUNTIA	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-WP(C)/32937/2026	BUBHUTI BHUSAN MISHRA	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-BLAPL/22850/2026	SATYA RANJAN MULIA	2026-07-31	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
91	D-CRLMP/17563/2026	MAHENDRA KUMAR MOHAPATRA	2026-07-31	Date not mentioned in Vnama.
92	D-CRLMC/22328/2026	E.RAMESH KUMAR RAO	2026-07-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
93	D-CRLREV/22410/2026	SATYANARAYAN MISHRA	2026-07-31	1. Authentication fee due on the (a) Copy of Trial Court Judgement Authentication fee Rs 2.75/- not paid 2. Name of victim to be redacted from page no-21 and be kept sealed cover.2 Date of judgement not correctly mentioned in Being aggrieved.
94	D-BLAPL/22794/2026	DHANANJAYA MUND	2026-07-31	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.

95	D- ABLAPL/22825/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-07-31	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Page No.8-9 not legible.
96	D-WP(C)/34377/2026	PRASANTA KUMAR SATAPATHY	2026-07-31	Receipt Showing Serv.copy To cg not Filed.
97	D- ABLAPL/22838/2026	PRASANTA KUMAR SAHOO	2026-07-31	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Receipt Showing Serv.copy To Vigilance not Filed.
98	D- ABLAPL/22843/2026	PURNA CHANDRA MOHARANA	2026-07-31	14-NOT PROPERLY INDEXED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name and details of Informant-cum-victim mentioned in para-6(a) to (j) at pg. 8-9, pg. 10-12 AND para-12 at pg. 13 of Annexure-1 be redacted. 2.Redacted copy of the same be filed. 3.Non-redacted copy of FIR be kept in closed envelop.
99	D- ABLAPL/22831/2026	BIJAYA KUMAR NAYAK (3)	2026-07-31	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any

				other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3. Page No.10 not legible.
100	D-WP(C)/34379/2026	NIKUNJA KUMAR ROUT	2026-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no 3 not correctly mentioned affidavit in the I.A
101	D-ABLAPL/22842/2026	MANAS RANJAN DHAL	2026-07-31	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
102	D-WP(C)/34388/2026	SOUMYA RANJAN PATI	2026-07-31	Date of Series copy of advertisement vide annex-8 not tally with Index
103	D-BLAPL/22672/2026	GOREKHANATH DAS	2026-07-31	1.Mobile No. of victim mentioned in para-6(j) at pg.9 and signature put in para-14 at pg.13 of Annexure-1 be redacted.
104	D-WP(C)/34690/2026	SANTOSH KUMAR DWIVEDY	2026-07-31	1. Annexure-3 not attested. 2. The date of execution of V. nama not furnished
105	D-WP(C)/34389/2026	NIKUNJA KUMAR ROUT	2026-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
106	D-BLAPL/22845/2026	BIJAYA KUMAR BEHERA 1	2026-07-31	S.T.Case No. wrongly furnished in Synopsis and Petition
107	D-WP(C)/34099/2026	LALATENDU SAMAL	2026-07-31	1. Date of Ann.4 in Para 14 not correct.
108	D-CRLA/22466/2026	DHIRENDRA KUMAR MOHAPATRA	2026-07-31	Name of Informant / victim/ Relatives to be redacted from Annex-1 and kept sealed cover.
109	D-WP(C)/34451/2026	RAMESH CHANDRA JENA	2026-07-31	1. Ann.4 not mentioned in Petition.
110	D-WP(C)/34387/2026	AKSHAYA KUMAR SAHOO	2026-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 not correctly mentioned in the affidavit.
111	D-WP(C)/34403/2026	KISHORE KUMAR MISHRA	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Address of Pet. incomplete. 2. Name of District mentioned in address of OP No.2 and 3 not correct. 3. Address of Op No.5 not proper. 4. One page marked as 8 after page 27 be deleted. 5. description of Ann.1 in Index and para 4 not correct. 6. Deficit A. Fee of Rs.5.15 to be paid on Ann.1.

112	D-WP(C)/33900/2026	KIRTAN BADHEI	2026-07-31	1. Paragraph declaration incomplete in Affidavit and IA Affidavit.
113	D-CRLMA/22691/2026	SUBRAT KUMAR DAS	2026-07-31	Put up for SR after filing of c. copy of impugned order dated 27.10.2025
114	D-CRLMA/19832/2026	RAMESH CHANDRA SWAIN	2026-07-31	Put up for SR after filing of c. copy of dismissal order.
115	D-BLAPL/22997/2026	BIBEKANANDA MAHAPATRA	2026-07-31	1.Date of rej. order in index and para.9 of petition, not tally with annex.2. Name of trial court not furnished in top of C.T
116	D-WP(C)/33907/2026	TUKUNA KUMAR MISHRA	2026-07-31	1. Synopsis not page marked. 2. Para 6 appearing twice. 3. Description of Ann.1 in Index and Para 3 not correct.
117	D-CONTC/34541/2026	ADV.	2026-07-31	1. Postal receipt not filed
118	D-BLAPL/22987/2026	AMLAN SHAKTI PAUL	2026-07-31	1. Dt. of disp.of in ref. certificate not tally with FIRs detail.
119	D-CONTC/34543/2026	ADV.	2026-07-31	1. Postal receipt not filed
120	D-WP(C)/34488/2026	SUMIT KUMAR MOHANTY	2026-07-31	1. OLR case number not correctly furnished Sl. nos.4 and 6 in Index. 2. Page no.12 repeated twice.
121	D-CRLMC/21671/2026	JNYANANANDA PANDA	2026-07-31	1.Synopsis and Date chart not filed. 2. 1CC case number, Name of the Lower court and Date of order not correctly furnished in cause title.
122	D-CONTC/31753/2026	ADV.	2026-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Provision of law not mentioned in the cause title.
123	D-CRLMC/22846/2026	JNYANANANDA PANDA	2026-07-31	1. Date of order not correctly furnished Sl. no. 4 in Index